- I. Memorandum of Understanding (2014-15) between Government of India and M/s Biecco Lawrie Ltd. and M/s Balmer Lawrie and Co. Ltd.
- II. Outcome Budget (2014-15) of the Ministry of Petroleum and Natural Gas

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेन्द्र प्रधान) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:

I. (i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Biecco Lawrie Limited (BIECCO), for the year 2014-15.

[Placed in Library. See No. L.T. 511/16/14]

(ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and M/s Balmer Lawrie and Co. Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 512/16/14]

II. Outcome Budget, for the year 2014-15, in respect of the Ministry of Petroleum and Natural Gas.

[Placed in Library. See No. L.T. 510/16/14]

- I. Report and Accounts (2012-13) of National Sports Development Fund, New Delhi and related papers
- II. Report and Accounts (2012-13) of Sports Authority of India, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Accounts of the National Sports Development Fund (NSDF), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (ii) Review by Government on the working of the above Fund.
 - (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 548/16/14]

II. (i) Annual Report and Accounts of the Sports Authority of India (SAI), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.

- (ii) Review by Government on the working of the above Authority.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 549/16/14]

- I. Notifications of the Ministry of Commerce and Industry
- II. Report and Accounts (2012-13) of various organisations
- III. Memorandum of Understanding (2014-15) between Government of India and PEC Limited and State Trading Corporation of India Limited.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY; THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table :—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion), under sub-section (2H) of Section 29B of the Industries (Development and Regulation) Act, 1951:—
 - (1) S.O. 411 (E), dated the 17th February, 2014, publishing the Newsprint Control (Amendment) Order, 2014.
 - (2) S.O. 610 (E), dated the 3rd March, 2014, publishing the Newsprint Control (Amendment) Order, 2014.
 - (3) S.O. 1694 (E), dated the 4th July, 2014, amending Notification No. S.O. 3050 (E), dated the 23rd December, 2010, to substitute certain entries in the original Notification.

[Placed in Library. See No. L.T. 451/16/14]

- II. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Eighth Annual Report and Accounts of the Jammu and Kashmir Development Finance Corporation Limited (JKDFC), Jammu, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10643/16/14]